


**No. DSJ/BLP/EC/1-80/2016-
OFFICE OF THE DISTRICT AND SESSIONS JUDGE,
BILASPUR, HIMACHAL PRADESH.**

Dated Bilaspur, the 10th March, 2018.

CHARGE RELINQUISHMENT REPORT.

After availing 5 days earned leave w.e.f. 5th March, 2018 to 9th March, 2018, with permission to prefix Sunday falling on 4th March, 2018, I, Bahadur Singh, resume the charge of the post of District & Sessions Judge, Bilaspur, H.P. in the forenoon of 10th March, 2018. .


**(Bahadur Singh)
District & Sessions Judge,
Bilaspur, H.P.**


Endst. No. DSJ/BLP/EC/1-80/2016-

1119

Dated Bilaspur, the 10th March, 2018.

Copy forwarded to:

1. The Registrar General, Hon'ble High Court of Himachal Pradesh, Shimla for information please.
2. The Additional District & Sessions Judge, Ghumarwin;
3. The Civil Judge (Sr. Div)-cum-CJM, Bilaspur ;
4. The Civil Judge (Sr. Div.)-cum-ACJM, Ghumarwin, District Bilaspur ;
5. The Civil Judge (Jr. Div)-cum-JMIC, Bilaspur ;
- ✓ 6. The Civil Judge (Jr. Div.)-cum-JMIC-II/III, Ghumarwin ;
7. The Deputy Commissioner, Bilaspur ;
8. The Superintendent of Police, Bilaspur ;
9. The District Attorney-cum-Public Prosecutor, Bilaspur ;
10. The President, District Bar Association/Bar Association, Bilaspur/ Ghumarwin ;
11. The District Treasury Officer, Bilaspur ;
12. The Manager, State Bank of India, Bilaspur, H.P. ;
for information.
- ✓ 13. The Assistant Programmer/System Assistants of this office with the directions to upload the same on the website of District Courts, Bilaspur, forthwith.


**District & Sessions Judge,
Bilaspur, H.P.**